

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 14/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)



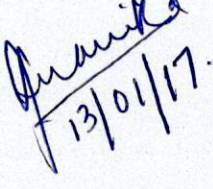
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

NAME OF THE PARTIES: M/s. K C Holdings Ltd. & Ors.

V/s

M/s. Caprihans India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Amir Ali Sheikh	i/b I.V. Merchant & Co. for Respondent Nos. 1, 5 & 9	
2)	Mr. Nikhil Sakhandade	i/b Desai Desai Carimjee & Mulla for Respondent Nos 2-4	
3)	Mr. Zal Andharyal (Counsel) Mr. Amit Jaisoo Ms. Anamika i/b HSA Adv. Mr. Dinesh Bhatt Ms. Sindhu Kotian Ms. Ankita Shankar	representatives of the Petitioner	 13/01/17.

Cont... on pg.2

Order

TCP No.14/241-242 /NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 20.2.2017

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)